Court-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.205/KB/2017

Present:1. Hon'ble Member (J) Ms. Manorama Kumari 2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23nd May, 2017, 10.30 A.M

Name of the Company		Sita Ram GoelVersus- Crown Transport Pvt. Ltd.		
Under Section		271-274		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

None responded from both sides.

List the matter on 14/07/2017.

(Manorama Kumari) Member (J) (S.Vijayaraghavan) Member (T)